GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 2520

ANSWERED ON 16.03.2017

NATIONAL MISSION FOR CLEAN GANGA

2520. SHRI P. NAGARAJAN

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has set up National Mission for Clean Ganga (NMCG) and if so, the details thereof along with its nature and functions;
- (b) whether the Government has classified projects coming under the jurisdiction of NMCG for giving clearance and if so, the details thereof; and
- (c) whether the Government has empowered NMCG to give approval to the projects upto Rs. 1000/crore and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL)

(a) National Mission for Clean Ganga has been set up as a Society under the Societies Registration Act 1860 (21 of 1860) for (a) ensuring effective abatement of pollution and conservation of the river Ganga by adopting a river basin approach to promote inter-sectoral co-ordination for comprehensive planning and management; and (b) maintaining environmental flows in the river Ganga with the aim of ensuring water quality and environmentally sustainable development.

Vide Ministry of Water Resources, River Development & Ganga Rejuvenation notification dated 7th October 2016, NMCG has been constituted as an Authority having two-tier management structure comprising of Governing Council and Executive Council.

- (b) Under the Namami Gange programme the projects are generally classified under the following categories:
- (i) Infrastructure Development:
- Sewerage Infrastructure projects;
- Industrial Pollution Abatement;
- River Front Development
- Solid Waste Management
- Interventions aiming at improving flow of water availability
- (ii) Institutional Development: Capacity building of institutions, setting up of monitoring centers etc.
- (iii) Research and Development: Various research, studies, pilots, GIS based data,
- (iv) Ecological Sustainability: Projects related to biodiversity conservation, afforestation etc.
- (v) Communication and Public Outreach Activities: Media, communication, public outreach activities, national/international workshop, knowledge sharing etc.
- (c) As per clause 36 (1) of the Notification dated 7th October, 2016 the Executive Committee of NMCG has been empowered to sanction all projects upto Rs. 1000 (one thousand) crore.